

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1880  
ANSWERED ON:17.07.2009  
NEW COMPANY BILL  
Singh Shri Uma Shanaker

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has drafted the new Company Bill;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to bring any new disinvestment Bill; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(S.S. PALANIMANICKAM)

(a) & (b) The Companies Bill, 2008 introduced in the Lok Sabha on 23.10.2008 has lapsed in view of Article 107(5) of the Constitution. The Government now proposes to reintroduce the Bill as the Companies Bill, 2009 in the Parliament. The Government has considered comprehensive revision of the Companies Act, 1956 to enable the Indian Corporate Laws to keep pace with changes in the economic environment.

(c) No, Sir.

(d) Does not arise.